

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Original Application No.202/00027/2018

Gwalior, this Thursday, the 10th day of May, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Dr. Jai Prakash Bhukar, S/o Shri Madan Singh Bhukar, aged 47 years, Occupation Service posted Assistant Professor in the stream of Sports Psychology, R/o H. No.5, LNIPE Campus, Mela Road, Gwalior (MP) 474002 **-Applicant**

**(By Advocate – Shri Girish Shrivastava, proxy counsel of
Shri D.P. Singh)**

V e r s u s

1. Union of India through its Youth Affairs & Sports, Department of Private Affairs through its Secretary, New Delhi 110001.
2. The Laxmibai National Institute of Physical Education, Gwalior (A++ NAACK University) through its Registrar 474002.
3. Shri Vivek Pandey, Incharge Registrar, Laxmibai National Institute of Physical Education, Gwalior (MP) 474002.
4. Dr. Dilip Tirki, Assistant Professor, Laxmibai National Institute of Physical Education, Gwalior (MP) 474002.

-Respondents

(By Advocate – Shri Nirmal Sharma)

ORDER (ORAL)

By Navin Tandon, AM.

MA No.202/562/2018 has been filed by the respondents submitted that vide orders dated 12.01.2018 (Annexure R-1),

the requirement for taking the applicant on temporary basis, has been cancelled. Therefore, this Original Application has become infructuous.

2. Learned proxy counsel for the applicant does not object to it.

3. Accordingly, the O.A is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-